

4/10/12

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (In Full):

Date of Birth:

Present post held:

Samuel Kuman Nandla
15.01.1973
Civil Judge Class-I
Ambedkarpur

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		Immovable Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant		How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
1	2	3	4	5	6	7	8	9	10
Village - Lodhwa Taluka - Kunkusi Distt. Jashpur (C.G.)		1.51 Acres Agricultural Land							By purchase from Kalabati Bai Lodhwa
Movable Property (Valued Above 25,000/- of Rs.)									
Name of Articles									
Car - 110 (Model 2006)		4,67,000/- (By loan)							
Jewellery (Lump Sum)									
Jewellery (Worth Rs.)									
100 gm Gold - 3,00,000/-		Stridhan							

Shares/Debentures			
Name of Issuing Company 1	No. of Shares 2		
Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
LIC-61,000/- (Premium P.Y.)	61,000/- per year		
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits			
2) Savings Bank A/Cs	SBI	Takhatpur (Bilaspur)	6,65,302/-
3) Recurring A/c	SBI (Himankshi Namdeo wife)	Takhatpur (Bilaspur)	60,000/-
4) GPF			
5) NSS			
6) Others / CPF	AS per Pension fund		4,60,535.42/-

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

Note :- बैंक खाते में कुल जमा रकम 6,65,302/- रुपये में दिनांक-03.3.12 को कुल जमा में हुए खाते की प्रतिवृत्ति राशि 5,57,217/- रुपये राशि मिलित है।

10.01.13